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CCH1 PRL. CITY CIVIL and SESSIONS JUDGE

In the court of :CCH1 PRL. CITY CIVIL AND SESSIONS JUDGE**CNR Number** :KABC010352432018**Case Number** :SPL.C/0000872/2018RAJA RAJESHWARI NAGARA PS **versus** A1 AMOLA KHALE ALIAS BAYI SAB ALIAS TOPIWALA BAYI SAB ALIAS CHOTE BHAYI
SAB ALIAS SANJAYA BANSARE**Date** : 19-01-2022

Business	: Accused no.3, 4 and 12 who are placed in Arthur Jail are ordered to be shifted to Central Prison Parappana Agrahara, Bengaluru. the application of accused no.18 cannot be considered at this stage. call on 4.2.2022
Next Purpose	: APPEARANCE OF ACCUSED
Next Hearing Date	: 04-02-2022

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